

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to Order no. 25/DHC/Gaz/G-7/VI.E2(a)/2023 dated 24.05.2023 of Hon'ble High Court of Delhi, New Delhi with regard to postings/transfers of Officers of Delhi Judicial Service the court of MM-08, Shahdara District, Karkardooma Courts, Delhi (hitherto presided over by Ms. Deepakshi Rana) has been **abolished with immediate effect.**

In view of the directions contained in the above mentioned Order of Hon'ble High Court of Delhi, New Delhi, the cases pending in the court of MM-08, Shahdara District, Karkardooma Courts, Delhi (hitherto presided over by Ms. Deepakshi Rana) is hereby assigned to the court of Sh. Udbhav Kumar Jain, MM-04, Shahdara District, Karkardooma Courts, Delhi for disposal in accordance with law, with immediate effect.

The CMM, Shahdara District, Karkardooma Courts, Delhi shall ensure the compliance of the aforementioned directions of Hon'ble High Court, Delhi and keep a proper track about movement of cases from transferor court(s) to transferee court(s) so that no inconvenience is caused to the lawyers and litigants in transfer of cases.

Notes:

1. The staff of Transferor Court will send the files/records/proceedings to the Transferee Court in all respects with instructions to the Parties or other concerned/witnesses/applicants to appear before the Transferee Court on the date fixed and Transferor Court would display the cases with name of Transferee Court on the Notice Board of the Court.
2. The Ahlmad/Asstt. Ahlmad/Nazir of the Transferor Court will handover the files/records/proceedings to the Ahlmad/Asstt. Ahlmad/Nazir of the Transferee Court, so that all kind of applications (whether C.A., Inspection etc.) may be dealt with by Transferee Court.


(SHAIL JAIN)

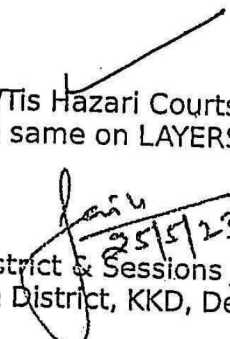
Principal District & Sessions Judge
Shahdara District, KKD, Delhi.

No. 4444-4462
/Judl/SHD/2023

Dated : 25/5/23

Copies forwarded for information and necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, KKD Courts, Delhi.
4. All the Judicial Officers of Shahdara District, KKD, Delhi.
5. The Officers In Charge, Pool Car, KKD Courts, Delhi.
6. The OIC Computer Branch, Karkardooma Courts, Delhi.
7. The Judge In-charge, Mediation Cell, Karkardooma courts, Delhi.
8. The Chief Metropolitan Magistrate, Shahdara District, KKD Courts, Delhi.
9. The Administrative Civil Judge, Shahdara District, KKD Courts, Delhi.
10. The H.O.O, Shahdara District, KKD Courts, Delhi.
11. The Secretary, DLSA, Shahdara District.
12. The Chief Public Prosecutor, Shadara District, Karkardooma Courts, Delhi.
13. The President/Hony. Secretary, Shahdara Bar Association, KKD Courts, Delhi.
14. The A.O (Judl.)/Branch Incharge, Computer Branch, Karkardooma Courts, to make necessary updation/entries of the transfer cases from the Transferor Court to Transferee Court.
15. The A.O. (Judl), Filing Section/General/Administration Branch Shahdara District, Karkardooma Courts, Delhi.
16. PS to the undersigned.
17. The PRO/APRO, KKD Courts, Delhi.
18. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.
19. Dealing Assistant R&l, Shahdara to upload the same on LAYERS.


Principal District & Sessions judge
Shahdara District, KKD, Delhi.